

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

18

C.P No. 1283/(MAH)/2017
M.A. No. 638/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Axis Bank Ltd.
V/s.
BSR Diagnostics Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

18	<i>Rohan Agrawal</i> <i>i/b MDR Partners</i> <i>Adv for the Applicant</i> <i>in M.A. 638/2017</i>		
----	--	--	--

ORDER

MA No. 638/2017 IN CP No. 1283/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)